

FORM B
PUBLIC ANNOUNCEMENT
 (Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
 Regulations, 2016)
**FOR THE ATTENTION OF THE STAKEHOLDERS OF GOURMET RENAISSANCE
 PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	GOURMET RENAISSANCE PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	24/09/2013
3.	Authority under which corporate debtor is incorporated / Registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. of corporate debtor	U74900MH2013PTC248501
5.	Address of the registered office and principal office (if any) of corporate debtor	No. 1307, Dalamal Towers, A Wing, Free Press Journal Marg, Nariman Point, Mumbai 400021 Maharashtra, India
6.	Date of closure of Insolvency Resolution Process	05/08/2021
7.	Liquidation commencement date of corporate debtor	05/08/2021 (order copy uploaded on NCLT Website on 13/08/2021).
8.	Name and registration number of the insolvency professional acting as liquidator	VAISHALI ARUN PATRIKAR Reg. No. IBBI/IPA-002/IP-N00812/2019-2020/12566
9.	Address and e-mail of the liquidator, as registered with the Board	A-2, Shantidoot Society, Parvati Darshan, Pune 411009 Email:- vapatrikar@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	A-2, Shantidoot Society, Parvati Darshan, Pune 411009 Email:- vapatrikar@gmail.com Mobile No. :- 9370935454
11.	Last date for submission of claims	12/09/2021

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the Gourmet Renaissance Private Limited on 05/08/2021 (Order copy was uploaded on NCLT Website on 13/08/2021).

The stakeholders of Gourmet Renaissance Private Limited are hereby called upon to submit their claims with proof on or before 12/09/2021, to the liquidator at the address mentioned against item No.10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Relevant Forms are available at: <https://ibbi.gov.in/home/downloads>.

Submission of false or misleading proof of claims shall attract penalties.

Date: 16/08/2021
 Place: Pune

Vaishali Arun Patrikar
 Liquidator of Gourmet Renaissance Private Limited
 IBBI Reg. No. IBBI/IPA-002/IP-N00812/2019-2020/12566

